

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP NO. 99/Chd/Pb/2017

Abhishake Bansal & Anr.

...Petitioners.

Versus

M/s Fashion Pyramid Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Yash Pal Gupta, Advocate for petitioners.
None for respondents.

Learned counsel for petitioners seeks time to file copy of the notice from the bank under SARFESI Act, 2002. List the matter on 14.08.2017 for arguments.

sdl
(Justice R.P. Nagrath)
Member (Judicial)

/ August 04, 2017
arora
/